

National Company Law Tribunal

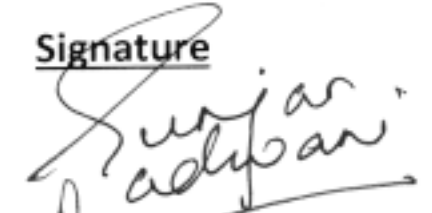




Allahabad Bench

CP NO.(IB) 64/ALD/2017
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2018

NAME OF THE COMPANY: Varanasi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B code of

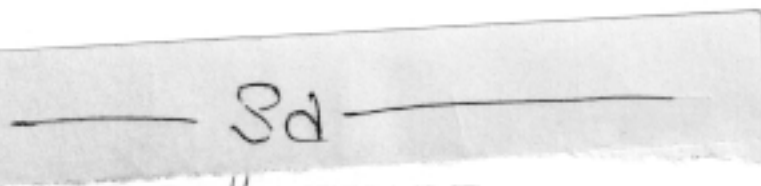
Sl. NO.	Name	Designation	Representation	Signature
1.	MS. GUNJAN JADWANI	Adv	Corp. Applicant	
2.	R. P. Agarwal	Adv	Tata Motor Finance	
3.	ANIL KUMAR JAISWAL	Adv.	Punjab National Bank	
4.	Krishna Agrawal	Adv.	TATA MOTOR Finance Ltd	
5.	Krishna Agrawal	Adv	TATA MOTORS LTD.	

CP NO.(IB)64/ALD/2017

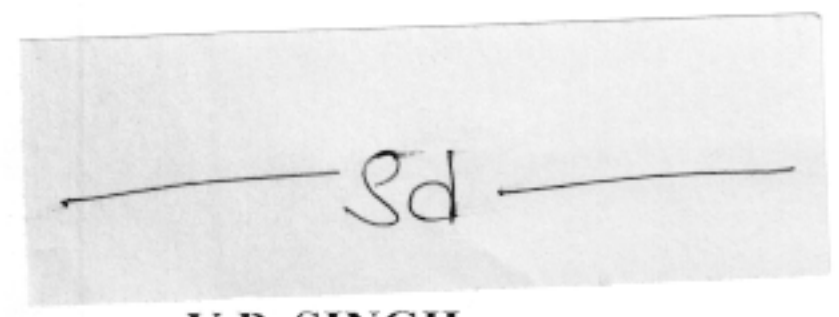
Ms. Gunjan Jadwani, Advocate for the Corporate Applicant. Sh. R.P. Agarwal, Advocate for Tata Motor Financial (Financial Creditor), Sh. Anil Kumar Jaiswal, Advocate for Punjab National Bank, Sh. Krishna Agrawal, Advocate for Tata Motor Finance Ltd. & Tata Motors Ltd. is present.

List the matter on 23rd March 2018 at about 11:30 AM.

Dated:16.03.2018



SAROJ RAJWARE,
MEMBER (T)



V.P. SINGH,
MEMBER (J)